IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD.

WEDNESLAY THE THIRL DAY OF DECEMBER ONE THOUSAND NINE HUNDRED AND EIGHTY

: PRESENT :

THE HON'BLE MR.B.N.JAYASIMHA : V

AND

THE HON'ELE MR.D.SURYA RAO : M

ORIGINAL APPLICATION NO. 486/86.

Between:

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G. Saraials

.. Applicant.

And

The Executive Engineer, Ground Water Board, Div.IX, Ministry of Irrigation, 13-6-446, near John Singh Temple, Guddi Malkapuram, Hyderabad - 500028.

Respondent.

Application under Section 19 of the Administrative

Tribunals act, 1985, praying that in the circumstances stated

therein the tribunal will be pleased to direct the Respondent

herein to issue call letter to the Applicants and to allow

them to appear for the test, interview cnd. = selection

on the date to be fixed by the respondent forthe vacancies

of TECHNICAL OPERATOR DRILLING Posts as per Notification No.

Div.IX 23/862211/AP dated 14-10-86 along with the candidates

sponsored by the Employment Exchange pending the final decision

in O.A. No. 486/86 presented to the Tribunal to issue

directions to the Respondent herein to consider the cases

of the Applicants and allow them to appear for the test interview

and selection on 4-12-86 or on such future date to be fixed

by the respondent for the vacancies of TECHNICAL OPERATOR DRILLING

posts as per Notification No. Div.IX/ 23/862211/AP

dated 14-10-86% alongwith the candidates sponsored by the Employment Exchange.

Application coming on for orders upon perusing the application and upon hearing the arguments of Mr.

A.Krishna Murthy, Advocate for the Papplicant.

The Tribunal made the following Order:-

Admit:

It is stated by the Learned Counsel for the Applicant. that the applicant has sent his application dt.27.11.86 by certificate of posting on 27-11-86.

By way of Interim Order the respondents were directed to consider the case of the applicant for selection alongwith the candidates sponsored by the Employment Exchange, however subject to the condition that the applicant fulfils the rules regarding qualifications, fitness, etc., and his application was received by the authorities the applicants selection will be subject to the result of the Main Application.

Post the main application for final hearing alongwith other connected cases.

Sd/_W.A. Hamoed for Deputy Registrar.

/True copy/

for Deputy Registrar.

To

- 1. The Executive Engineer,
 Ground Water Board, Div.IX
 Ministry of Irrigation, 13-6-446 Near Johnsingh Temple,
 Guddi Malkapuram, Hyderabad 500 028.
- 2. One C.C. to Mr. A.Krishna Murthy, Advocate. H.No. 16-10-160/2, Old Malakpet, Hyderabad. One spare copy.

pvm